

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Estt.7(46)/2011-

Dated: 22.07.2014

"OFFICE ORDER"

In the interest of administration, the postings and transfers of Court Managers are ordered as under:

Sl. No.	Name of the Court Manager	Place of Posting
1.	Shri Satya Narayan Patidar	Civil & Sessions Division, Solan.
2.	Smt. Shalini Sharma	High Court of Himachal Pradesh, Shimla.
3.	Shri Munish Kaushal	Civil & Sessions Division, Kinnaur at Rampur Bushahr.
4.	Shri Ashesh Gaurav	Civil & Sessions Division, Shimla.
5.	Shri Sandeep Sharma	Civil & Sessions Division, Bilaspur.

BY ORDER

HON'BLE THE CHIEF JUSTICE

Endst.No.HHC/Estt.7(46)/2011- 22692-702

Dated: 22.07.2014

Copy forwarded for information to:-

23

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. All the District and Sessions Judges in the State;
3. Secretaries to Hon'ble Judges;
4. C.P.C./O.S.D. (Protocol);
5. All the Additional Registrars;/ Deputy Registrars;/Assistant Registrars;/ Court Masters;
6. The Accountant General (Audit), H.P., Shimla-3;
7. The Accountant General (A&E), H.P., Shimla-3;
8. The Secretary/Private Secretary/PA's to the Registrar General/Registrar(Rules)/Registrar(Vigilance)/Registrar(Judicial)/Registrar (Admn.);
9. Section Officer (Accounts) and Section Officer (Computer);
10. The above named Court Managers (By name).
11. The Director, NIC posted in the High Court of Himachal Pradesh, for uploading this Office Order in the High Court Website.

(From Sl. No. 1, 3 to 5 and 8 to 11, High Court of H.P., Shimla-171 001).


REGISTRAR GENERAL

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